## By Speed Post/E-mail

## THE GAUHATI HIGH COURT

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

## NOTIFICATION NO.2

Dated 26<sup>th</sup> April, 2021

No. HC.XV.10/2018/51/RV. In supersession of all earlier notifications/orders, the High Court has been pleased to waive the maximum educational qualification for the post of driver in the subordinate courts under the jurisdiction of the Hon'ble High Court, as fixed by the Hon'ble High Court earlier vide Notification No.HC.XI-06/2015/67/RC., dated 28.01.2016, provided that the skill of the persons to be appointed as driver is tested by qualified persons appointed/engaged by the appointing authority, as drivers shall be appointed purely on the basis of their skill, subject to their having minimum qualification.

Further, the recruitment of other Grade-IV staff in respect of the subordinate judiciary in the state of Assam will be governed by the Notification No.HC.XI-06/2015/67/RC., dated 28.01.2016, issued by the Hon'ble High Court.

By order Sd/- Gautam Baruah Registrar (Vigilance)

Memo. No. No. HC.XV.10/2018/51-A/RV., date 26.04.2021

Copy for information and necessary action to:-

- 1. The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6.
- 2. The Secretary to the Government of Nagaland, Department of Justice & Law, Kohima, Pin.797001
- 3. The Secretary to the Government of Mizoram, Law & Judicial Department, Aizwal, Pin.796001
- 4. The Secretary to the Government of Arunachal Pradesh, Law & Judicial Department, Itanagar, Pin.791110
- 5. The Registrar (Admn.)/ Registrar (Judl.)/ Registrar (Esstt.), Gauhati High Court, Guwahati
- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- The Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland, Pin.797001 for circulation of the above notification amongst all the judicial officers under his jurisdiction.
- 8. The Registrar, Gauhati High Court, Aizwal Bench, Aizwal, Mizoram, Pin.796001, for circulation of the above notification amongst all the judicial officers under his jurisdiction.

- The Registrar, Gauhati High Court, Itanagar permanent Bench, Naharlagun, Arunachal Pradesh, Pin.791110, for circulation of the above notification amongst all the judicial officers under his jurisdiction.
- 10. The District and Sessions Judge, Kamrup (M),Guwahati/Kamrup, Amingaon/Nalbari/Barpeta/Darrang,Mangaldoi/Sonitpur,Tezpur/Udalguri/ Morigaon/Golaghat/Jorhat/Sivasagar/Dibrugarh/Tinsukia/Nagaon/ Dhemaji/Goalpara/Dhubri/Kokrajhar/Bongaigaon/Cachar,Silchar/Karimganj/ Hailakandi/Lakhimpur, North Lakhimpur/Karbi Anglong,Diphu/Dima Hasao, Haflong/Chirang, Kajalgaon/Baksa, Mushalpur.
- 11. The Special Judge, CBI & NIA Court, Guwahati.
- 12. The Special Judge, Assam, Guwahati.
- 13. The Judge, Designated Court, Guwahati.
- 14. The Presiding Officer, Labour Court, Kamrup, Guwahati/Dibrugarh.
- The Presiding Officer Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
- 16. The Principal Judge, Family Court No.1/No.2/No.3, Kamrup (M), Guwahati.
- 17. The Principal Judge, Family Court, Barpeta/Nalbari/Cachar, Silchar/Dhubri.
- 18. The Member, MACT, Kamrup, Amingaon/Nalbari/Barpeta/Sonitpur, Tezpur/Nagaon/Goalpara/Dhubri/Cachar, Silchar.
- 19. The Special Judge, Additional CBI Court No.1/No.2/No.3, Guwahati.
- 20. The Presiding Officer, STAT & Member MACT No.1, Kamrup (M), Guwahati.
- 21. The Member, MACT No.2/No.3, Kamrup (M), Guwahati.
- 22. The Joint Registrar (Recruitment Cell, Gauhati High Court, Guwahati.
- 23. The Chief Judicial Magistrate, Kamrup (M), Guwahati/Kamrup, Amingaon/Nalbari/Barpeta/Darrang, Mangaldoi/Sonitpur, Tezpur/Udalguri/Morigaon/Golaghat/Jorhat/Sivasagar/Dibrugarh/Tinsukia/Nagaon/Dhemaji/Goalpara/Dhubri/Kokrajhar/Bongaigaon/Cachar, Silchar/Karimganj/Hailakandi/Lakhimpur, North Lakhimpur/Karbi Anglong, Diphu/Dima Hasao, Haflong/Chirang, Kajalgaon/Baksa, Mushalpur.
- 24. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21 for publication of the above notification in the Assam Gazette.
- 25. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.

26. The C.A. to Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

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